Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting No.01/AM 16 held on 09.04.2015

The meeting No.01/AM-16 for the licensing year 2015-16 to consider the cases under Duty Exemption Schemes (Chapter-4)) was held on 09.04.2015 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri V.K. Kohali, Director	TC office, Noida
2.	Shri O.P. Sharma, Joint Industrial Advisor	C&PC
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Barinder Singh, Assistant Director	MSME
5.	Shri Nand Lal, Consultant	DIPP
6.	Shri J.D. Giri, Vice President	AEPC
7.	Shri Ratan Lal Meena, FTDO	DGFT

At the outset the Minutes of NC-V Meetings No.46/AM-15 dated 19.03.2015 and 47/AM-15 dated 26.03.2015 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.01/AM-16 dated 09.04.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

01/84-ALC3/2015

MEETING NUMBER:

MEETING DATE: 09.04.2015

	EBINIO MOMBER.		MEETING DATE .	19.04.2013
1	Case No.: 10/44/84- ALC3/2014	Party Name: GEETANJALI WOOLENS PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00380/AM15	RLA File: 03/94/040/0000108/AM12/	Lic.No/Date:0310632211 20.05.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Dyed Multifold yarn made of 100% Bosilun fiber 3/16,2/36 count	6365 Kgs	Raw white 100% Bosilun yarn (count 3/16,2/36)	6683 Kgs (including 5% wastage)

The Count should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

2	Case No.:5/10/84- ALC3/2014	Party Name: BHARAT SILKS	Meet No/Date:01/84- ALC3/2015	Status:
			09.04.2015	Approved



Mk-

HQ File	RLA File	Lic.No/Date:0710103320
:01/84/050/00060/AM15	:07/24/040/00467/AM14/	01.04.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Ladies Blouse (Style No. P64075)	900 Nos	100% Silk satin sand wash fabrics Width 140cm, GSM 82+-10%	1134 Sqms
			100% Silk fabrics CDC(dyed) Width 140cm, GSM 70+-10%	126 Sqms
			18% Silk + 82% Viscose Rayon fabrics (dyed) Width 110cm, GSM 175+-10%	148 Sqms
2.	Ladies Blouse (Style No. P64137)	350 Nos	100% Silk satin sand wash fabrics Width 140cm, GSM 82+-10%	686 Sqms
				49 Sqms

The Count should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:17/14/84- ALC3/2014	Party Name: BHARAT SILKS	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Withdrawn
HQ File 3:01/84/050/00112/AM15		Lic.No/Date:0710103821 30.04.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). However, the applicant firm has withdrawn the case vide their letter dated 10.02.2015. Therefore the committee decided to delete the matter from agenda list.

4	Case No.: 1/29/84- ALC3/2014	TICCCET I EIE.	ALC3/2015	Status: Deferred
	HQ File 01/84/050/00216/AM15/		Lic.No/Date:0510385549 30.04.2014	Defer date: 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that per piece measurement detail is not given by the firm in this case. Therefore the committee decided to ask the firm for the same. It was decided to await the same and defer the case for re-listing on 07.05.2015.

5	Case No.:13/10/84-	Party Name: ALPS	Meet No/Date:01/84-	Status:	
3	ALC3/2014	INDUSTRIES LTD.	ALC3/2015		





		09.04.2015	Deferred
HQ File	RLA File	Lic.No/Date:0510385549	Defer date:
:01/84/050/00068/AM15	:05/23/040/00026/AM15	02.05.2014	07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that calculation sheet is not given by the firm in this case. Therefore the committee decided to call the firm for appearing before the committee on 07.05.2015 alongwith sample and calculation sheet in the case. The case stands re-listing on 07.05.2015.

Case No.:1/12/84- ALC3/2014	Party Name: SUPERFIL PRODUCTS LIMITED	Meet ALC3/2015 09.04.2015		Status: Reject
HQ File :01/84/050/00090/AM15	RLA File :04/24/040/00245/AM14		e:0410157852	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter was under examination of Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer. On 29.09.2014 the Ministry of C& PC has issued a deficiency letter to the firm in this case, but as informed by representative of the D/o C&PC no response received from the firm so far. Therefore the committee was constrained to reject the case.

Case No.:41/40/84- ALC3/2014	Party Name: BHARAT SILKS	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
HQ File	RLA File	Lic.No/Date:0710104996	
:01/84/050/00365/AM15	:07/24/040/00059/AM15/	11.06.2014	

Decision: The Committee considered the case as per agenda along with other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

	S.No.	Export Product	Export Quantity	Import item	Qty. allowed
7	1.	Ladies Blouse (Style No. F40XP-T1772M-3 made out of 100% (MRS) silk printed fabric 43 GSM +-10%, 100% polyester interlining 30 GSM +_ 10% and 16L shell buttons.		100% polyester fabric interlining width 150 CMS, GSM 30+-10%. 16L shell button 100% (MRS) silk printed fabric 43 GSM +-10%, Width 140cm, GSM 43+-10%	
	2.	Ladies Blouse (Style No. F40XP-T2898MPX-3 made out of 100% (MRS) Silk printed fabric GSM 43+-10%.	4800 Nos	100% (MRS) silk printed fabric 43 GSM +-10%, Width 140cm, GSM 43+-10%	





3.	Ladies scarves style No. F40XP -A0348MX-3 made out of 100% (MRS) Silk printed fabric GSM 43+- 10%, Metal sequins	Nos	100% (MRS) silk printed fabric 43 GSM +-10%, Width 140cm, GSM 43+-10%	
	MS 085 and MS 086			×

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/15/84- ALC3/2014	Party Name: BUILDMET FIBRES PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
HQ File 3:01/84/050/00130/AM15/		Lic.No/Date:0710105618 10.07.2014	Defer Date 30.04.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of D/o C&PC for their comments. Accordingly, the Committee after deliberations decided to await the same and deferred the case for re-listing on 30.04.2015.

Case No.:24/26/84- ALC3/2014		Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
HQ File	RLA File	Lic.No/Date:0310786877	
:01/84/050/00209/AM15	:03/94/040/00304/AM15	15.07.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Men's pant made out of 100% Nylon woven fabric width 59 inch (+-10%) GSM -164+_ 10% (Item Style No. ADVP)	2900 Nos	100% Nylon woven fabric width 59 inch (+-10%) GSM -164+_ 10%	
2.	Men's pant made out of 100% Nylon woven fabric width 59 inch (+-10%) GSM -164+_ 10% (Item /Style No. ADVS)	950 Nos	100% Nylon woven fabric width 59 inch (+-10%) GSM -164+_ 10%	
3.	Men's pant made out of 100% Nylon woven fabric width 59 inch (+-10%) GSM -164+_ 10% (Item/ Style No. CTP)	1200 Nos	100% Nylon woven fabric width 59 inch (+-10%) GSM -164+_ 10%	





4.	Women's pant made out of 100%	950	100% Nylon woven fabric	2679
	Nylon woven fabric width 59 inch	Nos	width 59 inch (+-10%)	Sqms
	(+-10%) GSM -164+ 10% (Item		GSM -164+ 10%	1
	/Style No. WTP)		_	

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:8/21/84- ALC3/2014	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
10	HQ File :01/84/050/00170/AM15	RLA File :35/24/040/00011/AM15	Lic.No/Date:3510044530 06.08.2014	Defer date 07.05.2015
	Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC (MSME). A deficiency letter has also been issued by the DC (MSME) vide their letter dated 19.02.2015. But no response received from the firm till date. Therefore it was decided to defer the case for relisting on 07.05.2015.			

11	Case No.: 27/26/84- ALC3/2014	Party Name: PREM FOOTWEAR PRIVATE LIMITED	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
11	HQ File: 01/84/050/00212/AM15	RLA File: 02/24/040/00083/AM15	Lic.No/Date:0510388410 08.08.2014	Defer date:
	01/84/030/00212/AWI13			07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that weight of per pair footwear is not given. Therefore it was decided to ask the firm for the same and defer the case for re-listing on 07.05.2015.

	AGRO TRADING CO.P.LTD.,	ALC3/2015 09.04.2015	Deferred
	RLA File : 56/24/040/00023/AM15	Lic.No/Date:05610004370 11.08.2014	Defer date
			30.04.2015.

comments and defer the case for re-listing on 30.04.2015.





Case No.: 25/26/84-	Party Name:BHARAT SILKS	Meet No/Date:01/84-ALC3/2015	Status:
ALC3/2014		09.04.2015	Approved
HQ File: 01/84/050/00210/AM15	RLA File: 07/24/040/00189/AM15	Lic.No/Date:0710106540 25.08.2014	

Decision: The Committee considered the case as per agenda along with other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

	S.No.	Export Product	Export Quantity	Import item	Qty. allowed
	1.	Ladies Blouse (Style No. S4TSC T2144 made out of 100% Mulberry Silk Fabric printed.	60 Nos	100% Mulberry Silk Fabric printed16mm CDC, width 140 CMS, GSM 68+-10%.	147 Sqms
13	2.	Ladies Blouse (Style No. S4BOO U 0306 made out of 100% Mulberry Silk Fabric printed.	80 Nos	100% Mulberry Silk Fabric printed 16mm CDC, width 140 CMS, GSM 68+-10%.	129 Sqms
	3.	Ladies Dress style No. S4TSC D 2940 made out of 100% Mulberry Silk Fabric printed.	40 Nos	100% Mulberry Silk Fabric printed16mm CDC, width 140 CMS, GSM 68+-10%.	137 Sqms
	4.	Ladies Jump Suit style No. 711 P076 made out of 100% Mulberry Silk Fabric printed.	40 Nos	100% Mulberry Silk Fabric printed16mm CDC, width 140 CMS, GSM 68+-10%.	148Sqms
	5.	Ladies Trousers Style No. 733 P077 made out of 100% Mulberry Silk Fabric printed.	50 Nos	100% Mulberry Silk Fabric printed16mm CDC, width 140 CMS, GSM 68+-10%.	151Sqms
	6.	Ladies Skirt style no. S4BDC S 1585 made out of 100% Mulberry Silk Fabric Dyed.	50 Nos	100% Mulberry Silk Fabric dyed16mm Double GGT, width 140 CMS, GSM 68+-10%.	154Sqms
	7.	Ladies Dress Style No S4BOO D 2497 made out of 100% Mulberry Silk Fabric Dyed.	40 Nos	100% Mulberry Silk Fabric dyed16mm Double GGT, width 140 CMS, GSM 68+-10%.	185Sqms
	8	Ladies Blouse Style No. 729 T 211 made out of 100% Mulberry Silk Fabric Dyed.	60 Nos	100% Mulberry Silk Fabric dyed16mm Double GGT, width 140 CMS, GSM 68+-10%.	185Sqms





9.	Ladies Dress Style No. SQQ	75	100% Mulberry Silk Fabric 163Sqms
	D 163 made out of 100%	Nos	printed16mm CDC, width 140
	Mulberry Silk Fabric Dyed.	9.1	CMS, GSM 68+-10%.
10	Ladies Blouse Style No.	125	100% Mulberry Silk Fabric 158Sqms
	SQQ U 081 made out of	Nos	printed16mm CDC, width 140
	100% Mulberry Silk Fabric		CMS, GSM 68+-10%.
	Dyed.		
11.	Ladies Blouse Style No.	100	100% Mulberry Silk Fabric 147Sqms
	SQQ U 079 made out of	Nos	printed16mm CDC, width 140
	100% Mulberry Silk Fabric		CMS, GSM 68+-10%.
	Dyed.		

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

14	Case No.: 3/29/84- ALC3/2014	Party Name: ZAHONERO INDIA PRIVATE LIMITED.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Reject
	HQ File: 01/84/050/00218/AM15	RLA File : 05/24/040/00271/AM15	Lic.No/Date:0510391070 11.09.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the Measurement Chart, Calculation sheet and stage wise wastage of the manufacturing process of the export product are not given in the matter. The committee was, therefore unable to calculate the inputs required in this case and constrained to reject the case.

15	Case No.: 23/29/84- ALC3/2014	Party Name: INDIX.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00238/AM15	RLA File: 03/94/040/00555/AM15	Lic.No/Date:0310789059 11.09.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Aprons made out of 65% Polyester 35% Cotton TC Twill Fabrics, GSM 260+-10%		65% Polyester 35% Cotton TC Twill Fabrics, GSM 260+-10%	

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

16	Case No.: 20/29/84- ALC3/2014	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00235/AM15	RLA File : 03/95/040/00500/AM15	Lic.No/Date:0310789096 12.09.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that CAD/CAM, manufacturing process, calculation sheet have not been furnished by the firm in this case. Therefore the firm was requested on 27.03.2015 to furnish the same, but no response received from the firm so far. The case is deferred for re-listing on 07.05.2015.

17	Case No.: 19/36/84- ALC3/2014	Party Name: GRINDWELL NORTON LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00301/AM15	RLA File : 03/94/040/00421/AM15	Lic.No/Date:0310789417 18.09.2014	Defer date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that CAD/CAM, manufacturing process, calculation sheet and stage wise wastage have not been furnished by the firm in this case. Therefore the firm was requested on 25.03.2015 to furnish the same, but no response received from the firm so far. The case is deferred for re-listing on 07.05.2015.

18	Case No.: 20/29/84- ALC3/2014	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00236/AM15	RLA File : 03/95/040/00501/AM15	Lic.No/Date:0310789474 19.09.2014	Defer date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that CAD/CAM, manufacturing process, calculation sheet and stage wise wastage have not been furnished by the firm in this case. Therefore the firm was requested on 25.03.2015 to furnish the same, but no response received from the firm so far. The case is deferred for re-listing on 07.05.2015.

19	Case No.: 2/33/84- ALC3/2014	Party Name: UDYOGI SAFETY APPLIANCES PRIVATE LIMITED	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00265/AM15	RLA File : 02/24/040/00124/AM15	Lic.No/Date: 0210204999 19.09.2014	Defer date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that weight of the export item and net content of input in export item is not given in this case. Therefore it was decided to ask the firm for the same to enable us to process the matter further. The case stands for re-listing on 07.05.2015.





20	Case No.: 7/29/84- ALC3/2014	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File : 01/84/050/00222/AM15	RLA File : 05/24/040/00281/AM15	Lic.No/Date:0510391321 24.09.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME) and O/o Regional Textile Commissioner, Noida for their examination and comments. As informed by the representative of DC (MSME) deficiency letter has been issued to the firm for seeking some information in this case. The case stands for re-listing on 07.05.2015.

21	Case No.: 12/29/84- ALC3/2014	Party Name: SONU EXIM PVT. LTD.,	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Reject
		RLA File : 05/24/040/00289/AM15/	Lic.No/Date:0510391468 07.10.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that calculation sheet, measurement chart and justification of higher wastage of 10% has not furnished by the firm. Therefor a deficiency letter was issued to the firm on 03.02.2015. Since no response is received from the firm so far the committee was constrained to reject the case.

22	Case No.: 14/29/84- ALC3/2014	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00229/AM15	RLA File : 05/24/040/00310/AM15/	Lic.No/Date:0510391518 09.10.2014	Defer date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) and O/o Regional Textile Commissioner, Noida. The case stands for re-listing on 07.05.2015.

23	Case No.: 1/33/84- ALC3/2014	Party Name: SWETA CHAUDHRY FIBRETEC	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File : 01/84/050/00264/AM15	RLA File : 02/24/040/00116/AM15/	Lic.No/Date:0210205049 09.10.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME) and O/o Regional Textile Commissioner, Noida for their comments. The case stands for re-listing on 07.05.2015.





24	Case No.: 8/33/84- ALC3/2014	Party Name: MITTAL POLYPACKS PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00271/AM15	RLA File: 02/24/040/00136/AM15/	Lic.No/Date:0210205075 20.10.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

	Export Product	Export	Import item	Qty. allowed
S.No.		Quantity		
1.	PP woven sacks with liner (n content of PP wove	et 2,82,000 en Kgs	Polypropylene granules	195800 Kgs
	sacks=178000Kgs ar LLDPE=104000Kgs)	d	LLDPE	1,09,200 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

25	Case No.: 22/40/84- ALC3/2014	Party Name: D. DÉCOR HOME FABRICS PVT LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved	
	HQ File : 01/84/050/00346/AM15	RLA File : 03/94/040/00655/AM15/	Lic.No/Date:0310790390 20.10.2014		

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	100% Polyester Soft finish piece dyed knitted pile fabrics.	30,000 Meters	100% Polyester piece dyed knitted pile fabrics.	30,900 Meters

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

26	Case No.: 7/33/84- ALC3/2014	Party Name: AMRIT EXPORTS PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00270/AM15	RLA File : 02/24/040/00134/AM15/	Lic.No/Date:0210205080 24.10.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty.
-------	----------------	-----------------	-------------	------





1.	Pant 54% Cotton 46%	12000	54% Cotton 46% Polyester	32520
	Polyester GSM 245+-10%	Nos	Fabric, GSM 245+-10%	Sqms.
2.	Jacket 54% Cotton 46%	6000	54% Cotton 46% Polyester	18540
	Polyester GSM 245+-10%	Nos	Fabric, GSM 245+-10%	Sqms
3.	BIB pant 54% Cotton 46%	2500	54% Cotton 46% Polyester	5750
	Polyester GSM 245+-10%	Nos	Fabric, GSM 245+-10%	Sqms
4.	Bolier 54% Cotton 46%	200	54% Cotton 46% Polyester	1740
	Polyester GSM 245+-10%.	Nos	Fabric, GSM 245+-10%	Sqms
5.	Gilet waist coat 54% Cotton 46% Polyester GSM 245+- 10%	1500 Nos	54% Cotton 46% Polyester Fabric, GSM 245+-10%	810 Sqms

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual condition

27	Case No.: 40/40/84- ALC3/2014	Party Name: SHAHI EXPORTS PVT.LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00364/AM15	RLA File: 07/24/040/00262/AM15/	Lic.No/Date:0710106890 27.10.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Men/ladies trousers made of 100% polyester printed fabric GSM 209+-10% (Style No. 108436)	Nos	100% polyester printed fabric GSM 209+-10%	50693 Sqms.
2.	Gents jackets made of 100% po9lyester printed fabric GSM 209+-10% (Style No. 108437)		100% polyester printed fabric GSM 209+-10%	13351 Sqms

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

28	Case No.: 3/33/84- ALC3/2014	Party Name: UDYOGI INTERNATIONAL PRIVATE LIMITED	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00266/AM15	RLA File: 02/24/040/00132/AM15/	Lic.No/Date:0210205104 29.10.2014	





Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the

authorization issued in this case, as detailed below:

S.No.	Export Product	Export	Import item	Qty.
		Quantity		allowed
1.	Industrial Nylon safety lanyard with hook fittings-	6000 Nos	308 steel carabiner with screw lock	6120 Nos
	WL 22 webbing lanyard		Steel snap hook SH 60	12240Nos
	(containing 2nos steel snap		Tear webbing	6180Meter
	hook SH 60 and 1 no. 308		Webbing	32939Meter
	steel carabiner with screw lock)		Heat shrinkable tube	1854Meter
2.	Industrial Nylon safety lanyard with hook fittings-	24000 Nos	308 steel carabiner with screw lock	24480Nos.
	WL 30 webbing lanyard		Steel snap hook SH 60	48960Nos
	(containing 2nos steel snap		Tear webbing	24720Meter
	hook SH 60 and 1 no. 308		Webbing	131758Meter
	steel carabiner with screw lock)		Heat shrinkable tube	7416Meter
3.	Industrial Nylon safety lanyard with hook fittings-	3000 Nos	308 steel carabiner with screw lock	3060Nos.
	WL 20 webbing lanyard (containing 2nos steel snap		Steel snap hook SH 60	3060Nos
	hook SH 60 and 1 no. 308		Tear webbing	3090Meter
	steel carabiner with screw		Webbing	12360Meter
	lock)		Heat shrinkable tube	927Meter
4.	Industrial Nylon safety lanyard with hook fittings-	1200 Nos	308 steel carabiner with screw lock	1224Nos.
	AB WL 01 webbing		Steel snap hook SH 60	1224Nos
	lanyard (containing 2nos steel snap hook SH 60 and		Tear webbing	1236Meter
	1 no. 308 steel carabiner		Webbing	4944Meter
	with screw lock)		Heat shrinkable tube	371Meter

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

29	Case No.: 26/40/84- ALC3/2014	Party Name: UNIRAY MEDICAL LLP	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00350/AM15	RLA File : 03/95/040/00642/AM15/	Eleli (o) Batelog lot) log)	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish CAD/CAM, measurement chart. Therefore the firm may be asked for flow chart, CAD/CAM, justification for input item number 2 as 1.5 Sqm is claimed by





the applicant for every Square meter of outer lining. Therefore it was decided to ask the firm for the same and defer the case for re-listing on 07.05.2015.

30	Case No.: 1/36/84- ALC3/2014	Party Name: ABHIKRITI IMPEX PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00283/AM15	RLA File : 02/24/040/00163/AM15/	Lic.No/Date:0210205161 14.11.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export	Import item	Qty.
		Quantity		allowed
1.	Industrial Garments: Men Trouser-4016- woven fabric with ballistic.	3250 Nos	100% Nylon Filament yarn woven fabric N/1000DX840D cordura Ballistic fabric width 58inches: colour:Black/Navy blue GSM 254+-10%.	3900 Sqms
2.	Industrial Garments: Men Trouser-NW 2400Men Trouser Cotton cargo.	405 Nos	Woven textile fabric:100% cotton width:148-150CMS: GSM 375+-10%colour code 3841	
3.	Industrial Garments: Men PiratNW 2430:Men Pirat cotton cargo	50 Nos	Woven textile fabric:100% cotton width:148-150CMS: GSM 375+-10%colour code 3841	
4.	Industrial Garments: Men Shorts- NW2440:Men shorts cotton cargo	65 Nos	Woven textile fabric:100% cotton width:148-150CMS: GSM 375+-10%colour code 3841	
5.	Industrial Garments: Men Trouser-NW 2400Men Trouser Cotton cargo.	405 Nos	Woven textile fabric:100% cotton width:148-150CMS: GSM 375+-10%colour code 9962	
6.	Industrial Garments: Men Pirat—NW2430 Men Pirat cotton cargo	50 Nos	Woven textile fabric:100% cotton width:148-150CMS: GSM 375+-10%colour code 9962	
7.	Industrial Garments: Men Shorts- NW2440:Men shorts cotton cargo	50 Nos	Woven textile fabric:100% cotton width:148-150CMS: GSM 375+-10%colour code 9962	



1

8.	Industrial Garments: Men Trouser-52323 with velcro	605 Nos	Woven textile fabric:20% Polyester and 79% cotton width:153CMS	741 Sqms
			Woven textile fabric:20% Polyester and 79% cotton width:153CMS: GSM-260+-10%: colour code:BG90259410 Yellow	
9.	Industrial Garments: Men Trouser-52123 standard	105 Nos	Woven textile fabric:20% Polyester and 79% cotton width:153CMS	273 Sqms
10.	Industrial Garments: Men Trouser-52223 carpenter	205 Nos	Woven textile fabric:20% Polyester and 79% cotton width:153CMS Woven textile fabric:20% Polyester and 79% cotton width:153CMS: GSM-260+-10%: colour code:BG90259410 Yellow	Sqms 378
			Woven textile fabric:20% Polyester and 79% cotton width:153CMS: GSM-450+-10%: colour code:BG90459411 Navy	
11.	Industrial Garments: Men Jaket- 50123multipocket	206 Nos	Woven textile fabric:20% Polyester and 79% cotton width:153CMS Woven textile fabric:20% Polyester and 79% cotton width:153CMS: GSM-260+-10%: colour code:BG90259410 Yellow	Sqms 441

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

31	Case No.: 4/36/84- ALC3/2014	Party Name: SURE SAFETY INDIA PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00328/AM15	RLA File : 34/24/040/00201/AM15/	Lic.No/Date:3410040689 14.11.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) and O/o Regional Textile Commissioner, Noida for their comments. The case stands for re-listing on 07.05.2015.

32	Case No.: 4/33/84- ALC3/2014	Party Name: UDYOGI INTERNATIONAL PRIVATE LIMITED	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00267/AM15	RLA File : 02/24/040/00118/AM15/	Lic.No/Date:0210205166 17.11.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that weight of the export item and net content of input in export item is not given in this





case. Therefore it was decided to ask the firm for the same to enable us to process the matter further. The case stands for re-listing on 07.05.2015.

33	Case No.: 6/36/84- ALC3/2014	Party Name: AKASH DAS	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00288/AM15	RLA File : 02/24/040/00148/AM15/		Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIP for their examination and comments. The case stands for re-listing on 07.05.2015.

34	Case No.: 6/33/84- ALC3/2014	Party Name: LINCON POLYMERS PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00269/AM15	RLA File : 08/24/040/00293/AM15/	Lic.No/Date:08101338596 18.11.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of D/o C&PC for their examination and comments. The case stands for re-listing on 07.05.2015.

35	Case No.: 24/36/84- ALC3/2014	Party Name: FLEXITUFF INTERNATIONAL LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00306/AM15	RLA File : 56/24/040/00048/AM15/		Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of D/o C&PC for their examination and comments. The case stands for re-listing on 07.05.2015.

36	Case No.: 20/40/84- ALC3/2014	Party Name: GEETANJALI WOOLENS PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File : 01/84/050/00344/AM15	RLA File : 03/94/040/0000821/AM15/	Lic.No/Date:0310791537 28.11.2014	Defer date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish net content of input item in export product. Therefore the applicant firm was requested to furnish the same. No reply received from the firm till date Therefore the it was decided to defer the case for re-listing on 07.05.2015.

37	Case No.: 9/36/84- ALC3/2014	Party Name: R N R INTERNATIONAL	Meet No/Date:01/84- ALC3/2015	Status: Deferred
----	---------------------------------	---------------------------------	----------------------------------	---------------------





		09.04.2015	
HQ File:	RLA File:	Lic.No/Date:0510392248	Defer date:
01/84/050/00291/AM15	06/24/040/000384/AM15/	02.12.2014	07.052015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

38	Case No.: 10/36/84- ALC3/2014	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00292/AM15	RLA File: 05/24/040/00383/AM15/	Lic.No/Date:0510392247 02.12.2014	Deferred date 07.052015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) and O/o Regional Textile Commissioner, Noida for their comments. The case stands for re-listing on 07.05.2015.

	Case No.: 13/36/84-	Party Name: BRIJ	Meet No/Date:01/84-LC3/2015	Status:
	ALC3/2014	DESIGNS	09.04.2015	Approved
39	HQ File: 01/84/050/0295/AM15	RLA File : 05/23/040/0394/A M15	Lic.No/Date:0510392241 02.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Ladies Tunic made from 100% Linen knitted fabric; GSM 165+- 10% (Style No. ETASA TUNIC)	225 Nos	100% Linen knitted fabric; GSM 165+-10%, width150Cms	10.00
2.	Ladies Dress made from 100% Linen knitted fabric; GSM 165+- 10% (Style No. TALBERNI	120	100% Linen knitted fabric; GSM 165+-10% ,width150Cms	592 Sqms
3.	DRESS) Ladies Pant made from 100% Linen knitted fabric; GSM 165+-10% (Style No. BELEM PANT)	174 Nos	100% Linen knitted fabric; GSM 165+-10%, width150Cms	
4.	Ladies Dress made from 100% Mulberry Silk Habutai fabric; GSM 47+-10% and 100% Linen knitted fabric; GSM 165+-10% (Style No.		100% Mulberry Silk Fabric Without Dyed & Printed (Habutai) Width 44": GSM 47+-10%.	
	NOVIDIA DRESS)		100% Linen knitted fabric; GSM 165+-10%, width150Cms	7000





5.	Ladies Sleeve less Top made out of	511	100% polyester crepe 1176
	100% Polyester crepe dyed Fabric:	Nos	dyed fabric, width 62", Sqms
	GSM 92+-10 %(Style No. Bella SL		GSM 92+-10%.
	VLS Top)		to the second se
6.	Ladies Full Sleeve Top made out of		100% polyester crepe 1144
	100% Polyester crepe dyed Fabric:	Nos	dyed fabric, width 62", Sqms
	GSM 92+-10 %(Style No. CHLOE		GSM 92+-10%.
	LS Top).		
7.	Ladies Dress made out of 100%	267	100% polyester crepe 935
	Polyester crepe dyed Fabric: GSM	Nos	dyed fabric, width 62", Sqms
	92+-10 % Style No. CHLOE		GSM 92+-10%.
	DRESS).		

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

40	Case No.: 5/36/84- ALC3/2014	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00287/AM15	RLA File : 35/24/040/00025/AM15/	Lic.No/Date:3510044597 04.12.2014	Deferred date 07.052015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) and O/o Regional Textile Commissioner, Noida for their comments. As informed by the representative of DC (MSME0 a deficiency letter was issued to the firm in this cas3. But no response received till date. The case stands for re-listing on 07.05.2015.

41	Case No.: 24/40/84- ALC3/2014	Party Name: KABADI SHANKARSA & CO.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00348/AM15	RLA File: 07/24/040/00308/AM15/	Lic.No/Date:0710107153 08.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

	Export Product	Export	Import item	Qty. allowed
S.No.		Quantity		
1.	Throws made out of 100% acrylic Worsted spun Yarn	100 200 200 000000	100% acrylic Worsted spun Yarn	46,725 Kgs

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.





42	Case No.:6/40/84- ALC3/2014	Party Name: PEDO CLOTHING COMPANY	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00330/AM15	RLA File: 03/95/040/00739/AM15	Lic.No/Date:0310791881 10.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Kaftan with inner M/o 100% polyester woven printed fabric 70GSM, and 100% Polyester all embroidery fabric 260GSM & inner M/o 100% polyester dyed knitted fabric 167 GSM+-10%	1 1505 20 500	100% polyester woven printed fabric 70GSM+-10% 100% Polyester all embroidery fabric 260GSM+-10% 100% polyester dyed knitted fabric 167 GSM+-10%	Sqms 4050 Sqms

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

43	Case No.: 11/40/84- ALC3/2014	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
		RLA File: 05/24/040/00397/AM15/	Lic.No/Date:0510392364 10.12.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that wastage shown by the firm is very high in this case. Therefore it was decided to ask the firm for justify the same. The case stands for re-listing on 07.05.2015.

44	Case No.: 44/40/84- ALC3/2014	Party Name: WILLIAM GOODACRE & SONS INDIA PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00368/AM15	RLA File : 10/24/040/00078/AM1	Lic.No/Date:1010058937 10.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

Export Product	Export	Import item	Qty.
----------------	--------	-------------	------



S.No.		Quantity		allowed
1.	PVC tufted/Vinyl Backed coir mat in different sizes mats /mattings with relevant thickness		PVC Tufted vinyl backed coir door mats in rolls	1,00,000 Sqms

The thickness should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

45	Case No.: 25/40/84- ALC3/2014	Party Name: INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00349/AM15	RLA File: 50/24/040/00014/AM1	Lic.No/Date:5010002172 12.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP and C&PC for their examination and comments. The case stands for re-listing on 09.04.2015.

46	Case No.: 7/40/84- ALC3/2014	Party Name: MEENU CREATION	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
		RLA File : 05/24/040/00427/AM15/	Lic.No/Date:0510392442 16.12.2014	Deferred date 07.052015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish CAD/CAM, measurement chart and stage wise wastage in this case. Therefore it was decided to ask the firm for the same and defer the case for re-listing on 07.05..2015.

47	Case No.: 12/40/84- ALC3/2014	Party Name: P.S. DAIMA & SONS	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00336/AM15	RLA File : 05/24/040/00422/AM1	Lic.No/Date:0510392434 16.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

	Export	Import item	Qty. allowed
	Quantity		
Leather Bracelet with Decorative	5,94,000	Decorative fitting	Net +1%
Fitting (set of two pieces)	Nos	metal c	
2		Claspe (set of two	
		pieces)	
		Leather Bracelet with Decorative 5,94,000	Leather Bracelet with Decorative 5,94,000 Decorative fitting Fitting (set of two pieces) Nos metal c Claspe (set of two





The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

48	Case No.: 34/40/84- ALC3/2014	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
		RLA File: 03/95/040/00759/AM15	Lic.No/Date:0310782130 18.12.2014	Deferred date 07.052015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of to D/o C&PC for their examination and comments. The case stands for re-listing on 07.05..2015.

49	Case No.:14/40/84- ALC3/2014	Party Name: WILHELM TEXTILES INDIA PVT. LTD.		Status: Deferred
	HQ File: 01/84/050/00338/AM15	RLA File : 05/24/040/00433/AM15	Lic.No/Date:0510392488 19.12.2014	Deferred date 07.052015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

50	Case No.:38/40/84- ALC3/2014	Party Name: ABADI ENTERPRISES LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
		RLA File: 04/24/040/00191/AM15/	Lic.No/Date:0410159911 19.12.2014	Deferred date 07.052015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

51	Case No.: 4/44/84- ALC3/2014	Party Name: S.L. BANTHIA TEXTILES INDUSTRIES PVT.LTD.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00374/AM15	RLA File: 52/24/040/0000050/AM15	Lic.No/Date:5210041355 19.12.2014	Defer Date 07.052015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the case to DC (MSME) for their examination and comments. The matter is deferred for relisting on 07.05.2015

	Case No.: 5/40/84-	Party Name: MODERN	Meet No/Date:01/84-	Status:
32	ALC3/2014	APPARELS.	ALC3/2015	Approved





		09.04.2015	
HQ File: 01/84/050/00329/AM15	RLA File: 03/95/040/00788/AM15/	Lic.No/Date:0310792252 22.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and.

53		Party Name: KABADI SHANKARSA & CO.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00366/AM15	RLA File: 07/24/040/00343/AM15/	Lic.No/Date:0710107259 23.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

	Export Product	Export	Import item	Qty.
S.No.		Quantity		allowed
1.	Blankets made out by using	1,14,256	2/38 polyester Acrylic 80:20	60,000
	2/38 and 1/16 polyester Acrylic 80:20 yarn in the	Kgs	blended yarn with +-10%	Kgs
	ratio of 1:1 imported		1/16 Polyester Acrylic 80:20 blended yarn with +-10%	60,000 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

54	Case No.: 9/44/84- ALC3/2014	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00379/AM15	RLA File : 02/24/040/00174/AM	Lic.No/Date: 0210205371 23.12.2014	Deferred date 07.052015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

55		Party Name: MASTURLAL PRIVATE LIMITED	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00352/AM15	RLA File : 05/23/040/00336/AM15/	Lic.No/Date:0710107273 24.12.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile





Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

56	Case No.: 13/40/84- ALC3/2014	Party Name: BRIJ DESIGNS	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00337/AM	RLA File: 05/23/040/00445/AM15/	Lic.No/Date:0510392593 26.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Ladies Tunic made from 100% Linen knitted fabric; GSM 165+- 10% (Style No. ETASA TUNIC)	225 Nos	100% Linen knitted fabric; GSM165+-10%, width 150Cms	757 Sqms
2.	Ladies Dress made from 100% Linen knitted fabric; GSM 165+- 10% (Style No. TALBERNI DRESS)	125 Nos	100% Linen knitted fabric; GSM 165+-10% ,width150Cms	592 Sqms
3.	Ladies Pant made from 100% Linen knitted fabric; GSM 165+- 10% (Style No. BELEM PANT)	174 Nos	100% Linen knitted fabric; GSM 165+-10%, width150Cms	
4.	Ladies Dress made from 100% Mulberry Silk Habutai fabric; GSM 47+-10% and 100% Linen knitted fabric; GSM 165+-10%	2702 Nos	100% Mulberry Silk Fabric Without Dyed & Printed (Habutai) Width 44": GSM 47+-10%.	
	(Style No. NOVIDIA DRESS)		100% Linen knitted fabric; GSM 165+-10%, width150Cms	
5.	Ladies Sleeve less Top made out of 100% Polyester crepe dyed Fabric: GSM 92+-10 %(Style No. Bella SL VLS Top)	511 Nos	100% polyester crepe dyed fabric, width 62", GSM 92+-10%.	
6.	Ladies Full Sleeve Top made out of 100% Polyester crepe dyed Fabric: GSM 92+-10 %(Style No. CHLOE LS Top).	445 Nos	100% polyester crepe dyed fabric, width 62", GSM 92+-10%.	Sqms
7.	Ladies Dress made out of 100% Polyester crepe dyed Fabric: GSM 92+-10 %(Style No. CHLOE DRESS).	267 Nos	100% polyester crepe dyed fabric, width 62", GSM 92+-10%.	





The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

57	Case No.: 5/44/84- ALC3/2014	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00375/AM15	RLA File : 02/24/040/00173/AM	Lic.No/Date: 0210205395 29.12.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

58	Case No.: 6/44/84- ALC3/2014	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00376/AM15	RLA File : 02/24/040/00175/AM	Lic.No/Date: 0210205394 29.12.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

59	Case No.: 8/44/84- ALC3/2014	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00378/AM15	RLA File : 02/24/040/00172/AM	Lic.No/Date: 0210205396 29.12.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

60	Case No.: 3/40/84- ALC3/2014	Party Name: SUMILON INDUSTRIES LIMITED		Status: Deferred
	HQ File: 01/84/050/00327/AM15	RLA File : 52/24/40/00051/AM15/	Lic.No/Date:5210041367 31.12.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

23

61	Case No.: 9/40/84- ALC3/2014	Party Name: INDO- BRITISH GARMENTS PT LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00333/AM15	RLA File: 5/23/40/00455/AM15/	Lic.No/Date:0510392629 30.12.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export	Import item	Qty.	
		Quantity		allow	red
1.	Men's full sleeve (5000 pieces) and half	50,000	65% Polyester	Net	to
	sleeves (45,000 pieces) shirt made of 65%	Nos	35% Rayon	net	
	Polyester 35% Cotton fabric (Indigenous)with		machine		
	65% Polyester 35% Rayon machine		embroidered		
	embroidered woven badges (imported) (Style No. FS-1379)		woven badges		

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

62.	Case No.: 2/40/84- ALC3/2014	Party Name: SUMILON INDUSTRIES LIMITED		Status: Deferred
	HQ File: 01/84/050/00326/AM15	RLA File: 52/24/40/00052/AM15/	Lic.No/Date:5210041368 31.12.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME), O/o Regional Textile Commissioner, Noida for their examination and comments. The case stands for re-listing on 07.05.2015.

63	Case No.: 43/40/84- ALC3/2014	Party Name: KANPUR PLASTIPACK LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00367/AM15	RLA File: 06/23/040/00029/AM15/	Lic.No/Date:0610038026 31.12.2014	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of D/o C&PC for their comments. The case stands for re-listing on 07.05.2015.

64	Case No.: 29/40/84- ALC3/2014	Party Name: PINNACLE CLOTHING CO.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
----	----------------------------------	-----------------------------------	--	---------------------





HQ File :	RLA File :	Lic.No/Date:0510392664	
01/84/050/00353/AM15	05/23/040/00464/AM15/	01.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Ladies palazzo made with 100% viscose woven printed fabric GSM 120+-10%		100% viscose woven printed fabric GSM 120+-10%	

The GSM should be match both in import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

65	Case No.: 30/40/84-ALC3/2014	Party Name: PINNACLE CLOTHING CO.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00354/AM15	RLA File : 05/23/040/00463/AM15/	Lic.No/Date:0510392663 01.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Ladies palazzo made with 100% viscose woven printed fabric GSM 120+-10%		100% viscose woven printed fabric GSM 120+-10%	

The GSM should be match both in import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

66	Case No.: 26/44/84- ALC3/2014	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00396/AM15	RLA File: 05/24/040/00467/AM15	Lic.No: 0510392697 Dated:06.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product		Export Quantity	Import item		Qty. allowed
1.	Girls Romper (style	no. 508624)	1,46,500	100% Rayon	printed	2,12,425





	made of 100% Rayon printed fabric GSM 135+-10%	Nos	fabric GSM 135+-10%	Sqms
2.	Girls Romper (style no.285866) made of 100% Cotton Denim printed Fabric GSM 152+-10%		100% Cotton Denim printed Fabric GSM 152+-10%	35 9 To 2000

The GSM should be match both in import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

67	Case No.: 43/44/84- ALC3/2014	Party Name: LOYAL TEXTILE MILLS LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00413/AM15	RLA File: 35/24/040/00029/AM15/	Lic.No/Date: 3510044643 Dated:06.01.2015	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) for their examination and comments. As informed by the representative of DC (MSME) a deficiency letter has been issued to the firm for seeking some requisite information/documents. The case stands for re-listing on 07.05.2015.

68	Case No.: 11/44/84- ALC3/2014	Party Name: RICHA GLOBAL EXPORTS P. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00381/AM15	RLA File: 05/24/040/00486/AM15	Lic.No/Date: 0510392878 Dated:15.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Girls Romper (style no. 370464		100% linen dyed	9,130
	&373159) made of 100% linen dyed	Nos	woven fabric GSM	Sqms
	woven fabric GSM 160+-10%		160+-10%	

The GSM should be match both in import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

69	Case No.: 7/44/84- ALC3/2014	Party Name: PRICE AND BUCKLAND (INDIA) PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00377/AM15	RLA File : 05/24/040/00492/AM15/	Lic.No. 0510392942 Dated:21.01.2015	Deferred date 07.05.2015





Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that he matter is under examination of DC (MSME) for their comments. The case stands for re-listing on 07.05.2015

70	Case No.: 14/44/84- ALC3/2014	Party Name: A.M.VINYL PVT.LTD.,	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00384/AM15	RLA File: 05/23/040/00469/AM15/	Lic.No. 0510392943 Dated:21.01.2015	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of D/o C&PC for their comments. The case stands for re-listing on 07.05.2015.

71	Case No.: 20/44/84- ALC3/2014	Party Name: NARASIMHA MURTHY.MR(PROP.TECH NO FLEX INDUSTRIES)		Status: Deferred
	HQ File: 01/84/050/00390/AM15		Lic.No. 0710107483 Dated:21.01.2015	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP for comments. The case stands for relisting on 07.05.2015.

72	Case No.: 29/44/84- ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00399/AM15	RLA File : 05/24/040/00501/AM15	Lic.No. 0510392974 Dated:23.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Exp. Qty	Import item	Qty Allowed
1	ladies other Vest (Top) made of 55% Cotton 35% polyamide 10% Viscose Lace knitted) Dyed fabric, GSM120+-10%	Nos	55% Cotton 35% polyamide 10% Viscose Lace knitted Dyed fabric, GSM120+-10%	

The GSM should match in both import and export. The RA shall be advised to take necessary action subject to compliance of other usual conditions.

72	Case No.: 30/44/84-	Party Name: MAYA	Meet No/Date:01/84-	Status:	
13	ALC3/2014	EXPORTS CORPN	ALC3/2015	Withdrawn	





		09.04.2015	
HQ File :	RLA File: 05/24/040/00502/AM15	Lic.No. 0510392975 Dated:23 01 2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard the representatives of the firm. As informed by them the above said authorization has been surrendered by the firm. Therefore the committee decided to withdraw the case from agenda items.

74	Case No.: 31/44/84- ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00401/AM15	RLA File : 05/24/040/00505/AM15	Lic.No. 0510393000 Dated:28.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC (MSME) vide their UO note No. 37(5)/1/2015-16/Hos/82 dated 08.04.2015, as detailed below:-

S.No	Export item	Exp.	Import item	Qty
		Qty		Allowed
1	88% polyamide 12% Elastane	20,000	88% polyamide 12% Elastane	1.232
	Lace knitted ladies other	Nos	Lace knitted dyed fabric,	
	garments(Top) Dyed fabric,		width 147 CMS, GSM-90+-	110.90gms/
	GSM-90+-10% (style no.		10%.	per piece
	NCLS15TDENG)			

The GSM should match in both import and export. The RA. shall be advised to take necessary action subject to compliance of other usual conditions.

75	Case No.: 32/44/84- ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00402/AM15	RLA File : 05/24/040/00507/AM15	Lic.No. 0510393002 Dated:28.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC (MSME) vide their UO note No. 37(5)/2/2015-16/Hos/83 dated 08.04.2015, as detailed below:-

S.No	Export item	Exp. Qty	Import item	Qty Allowed
1	88% polyamide 12% Elastane Lace knitted ladies other garments (Top) dyed fabric, GSM-90+-10% (style no. NCLS15TDENG)	Nos	88% polyamide 12% Elastane Lace knitted dyed fabric, width 147 CMS, GSM-90+- 10%.	sqms or





The GSM should match in both import and export. The RA shall be advised to take necessary action subject to compliance of other usual conditions.

76	Case No.: 35/44/84- ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00405/AM15	RLA File : 05/24/040/00506/AM15	Lic.No. 0510393001 Dated:28.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Exp.	Import item	Qty
	_	Qty		Allowed
1	88% polyamide 12% Elastane Lace knitted ladies other garments (Top) with lining dyed fabric, GSM-90+-10%	Nos	88% polyamide 12% Elastane Lace knitted dyed fabric, GSM-90+-10%	

The GSM should match in both import and export. The RA shall be advised to take necessary action subject to compliance of other usual conditions.

77	Case No.: 36/44/84- ALC3/2014	Party Name: ACHIEVER APPARELS PVT. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00406/AM15	RLA File : 05/23/040/00491/AM15	Lic.No. 0510393031 Dated:29.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers. The committee in consultation with Technical members present in the meeting decided to ratify the authorization issued in this case, as detailed below:

S.No.	Export Product	Export	Import item	Qty.
		Quantity		allowed
1.	Ladies Outer garments (full	2420	100% polyester printed woven	5460
	sleeve top) made from 100%	Nos	fabric; GSM 55+-10%, width=58"	Sqms
	polyester printed fabric		Design=multi paisley	
	(multi paisley); GSM 55+-			
	10% (Style No. 15C18955)			
2.	Ladies Outer garments (full	2600	100% polyester printed woven	7281
	sleeve top) made from 100%	Nos	fabric; GSM 55+-10%,width=58"	Sqms
	polyester printed fabric		Design=pixel graphic Structural	
	(pixel graphic); GSM 55+-		100% polyester printed woven	2868
	10% (Style No. 15C19259)		fabric; GSM 55+-10%, width=58"	Sqms
			Design=Solid	



he

3. Ladies Outer garments (sleeve less top) made from 100% polyester printed fabric (Structural); GSM 55+-10% (Style No. 15C19068)	Nos	100% polyester printed woven fabric; GSM 55+-10%,width=58" Design=Structural	
---	-----	--	--

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

78	Case No.: 37/44/84- ALC3/2014	Party Name: RICHA GLOBAL EXPORTS P. LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00407/AM15	RLA File: 05/24/040/00516/AM15	Lic.No/Date: 0510393028 Dated:29.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Exp. Oty	Import item	Qty Allowed
1	Ladies T shirt made of 55% Linen 45% Rayon dyed knitted fabric (style no. 368276-373032),GSM-160+-10%	16,800 Nos	55% Linen 45% Rayon dyed knitted fabric, GSM-160+-10%	3041

The GSM should match in both import and export. The RA shall be advised to take necessary action subject to compliance of other usual conditions.

79	Case No.: 38/44/84- ALC3/2014	Party Name: MAYA EXPORTS CORPN	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Approved
	HQ File: 01/84/050/00408/AM15	RLA File: 05/24/040/00512/AM15	Lic.No. 0510393027 Dated:29.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No	Export item	Exp. Qty	Import item	Qty Allowed
1	88% polyamide 12% Elastane Lace knitted ladies Dress with lining dyed fabric, GSM-90+-10%.	Nos	88% polyamide 12% Elastane Lace knitted dyed fabric, GSM-90+-10%	

The GSM should match in both import and export. The RA shall be advised to take necessary action subject to compliance of other usual conditions.

80	Case No.: 21/44/84- ALC3/2014	Party Name: RAHMAN INDUSTRIES LTD	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
----	----------------------------------	-----------------------------------	--	---------------------





HQ File:	RLA File:	Lic. No. 0610038049	Deferred date
01/84/050/00391/AM15	06/24/040/00033/AM15	Dated:02.02.2015	07.05.2015

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the matter is under examination of DIPP for their comments. As informed by the representative of DIPP a deficiency letter has been issued the firm for seeking some documents/information. No response received from the firm so till date. The case stands for relisting on 07.05.2015.

81	Case No.: 44/44/84- ALC3/2014	Party Name: SAGAR BRUSH INDUSTRIES	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00414/AM15	RLA File : 35/24/040/00030/AM15	Lic.No. 3510044657 Dated:03.02.2015	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the matter is under examination of DIPP for their comments. The case stands for re-listing on 07.05.2015

82	Case No.: 39/44/84- ALC3/2014	Party Name: S. L. BANTHIA TEXTILES INDUSTRIES PVT. LTD.,	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00409/AM15	RLA File : 52/24/040/00060/AM15	Lic.No. 5210041425 Dated:06.02.2015	Deferred date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that he matter is under examination of DC (MSME) for their comments. The case stands for re-listing on 07.05.2015

83	Case No.: 28/44/84- ALC3/2014	Party Name: ANAND INCORPORATION	Meet No/Date:01/84- ALC3/2015 09.04.2015	Status: Deferred
	HQ File: 01/84/050/00398/AM15	RLA File: 05/23/040/00501/AM15	Lic.No/Date: 0510393166 Dated:11.02.2015	Defer date 07.05.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that he matter is under examination of DC (MSME) for their comments. The case stands for re-listing on 07.05.2015

Manual agenda cases

(84)

Case No.01	M/s Fashion Accessories
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/237/AM-15/DES-V
Fixation of input output norms in	respect of Annual Advance Authorisation No. 0510369391





dated 25.10.2013.

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details furnished by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Pillow made from 100% linen woven fabric GSM 175+-10%: size 14"X26'	800 Nos.	100% linen woven fabric GSM 175+-10%, width 124'	1.29 Sq. meter per
2.	Quilted Coverlet made from 100% linen woven fabric GSM 175+-10%: size 108"X96"	400 Nos.	100% linen woven fabric GSM 175+-10%, width 124'	1.67 Sq. meter per piece
3.	Comforter cover made from 100% linen woven fabric GSM 175+-10%: size 90"X96"	450 Nos.	100% linen woven fabric GSM 175+-10%, width 124'	20.04 Sq. meter per piece
4.	Comforter cover made from 100% linen woven fabric GSM 175+-10%: size 108"X96'	350 Nos.	100% linen woven fabric GSM 175+-10%, width 124'	21.25 Sq. meter per piece
5.	Quilted coverlet made from 100% linen woven fabric GSM 175+-10%: size 92"X96"	250 Nos.	100% linen woven fabric GSM 175+-10%, width 124'	1.60 Sq. meter per piece
6.	Pillow made from 100% linen woven fabric GSM 175+-10%: size 20"X20"	600 Nos.	100% linen woven fabric GSM 175+-10%, width 124'	1.12 Sq. meter per piece
7.	Quilted coverlet made from 100% linen woven fabric GSM 175+-10%: size 104"X106'?	250 nos	100% linen woven fabric GSM 175+-10%, width 124'	4.11 Sq. meter per piece
8.	Sham made from 100% linen woven fabric GSM 175+-10%: size 26"X26"	550 Nos	100% linen woven fabric GSM 175+-10%, width 124'	1.92 Sq. meter per piece

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(85)

Case No.02 M/s Fashion Accessories	
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/238/AM-15/DES-V
Fixation of input output norms in	n respect of Annual Advance Authorization No. 0510391118
dated 15.09.2014.	





Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details furnished by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance

Authorization issued in this case as detailed below:-

S.	Export Product	Export	Import item	Quantity
No.		Quantity		allowed
1.	Duvet Cover made of 100%	350	100% linen woven fabric	11.08 Sq.
	linen woven fabric GSM	Nos	GSM 175+-10%,	meter per
	175+-10%, Size-88"X92"		width=124''(unwashed	piece
2.	Duvet Cover made of 100%	300	100% linen woven fabric	13.54 Sq.
	linen woven fabric GSM	Nos	GSM 175+-10%,	meter per
	175+-10%, Size-92"X108"		width=124''(unwashed	piece
3.	Sham made of 100% linen	800	100% linen woven fabric	2.04 Sq.
	woven fabric GSM 175+-	Nos.	GSM 175+-10%,	meter per
	10%, Size-20"X27"		width=124''(unwashed	piece
4.	Sham made of 100% linen	700	100% linen woven fabric	1.50 Sq.
	woven fabric GSM 175+-	Nos.	GSM 175+-10%,	meter per
	10%,Size-26"X26"		width=124''(unwashed	piece
5.	Sham made of 100% linen	600	100% linen woven fabric	2.58 Sq.
	woven fabric GSM 175+-	Nos.	GSM 175+-10%,	meter per
	10%,Size-20"X36"		width=124''(unwashed	piece
6.	Pillow Cover 100% linen	650	100% linen woven fabric	0.98 Sq.
	woven fabric GSM 175+-	Nos.	GSM 175+-	meter per
	10%, Size-20"X20"		10%, width=62" (unwashed)	piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(86)

Case No.03	M/s Fashion Accessories	
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/239/AM-15/DES-V	
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510391118		
dated 15.09.2014.		

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details given by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.	Export Product	Export	Import item	Quantity
No.		Quantity		allowed
1.	Pillow Cover made of 100% linen woven fabric GSM 180+-10%,, Size-20"X20"	1500 Nos.	100% linen woven fabric GSM 180+- 10%, width= 124''(unwashed)	1
2.	Pillow Cover made of 100% linen woven fabric GSM		100% linen woven fabric GSM 180+- 10%, width=	1.08 Sq. meter per





180+-10%	"Size-20"X20"	124''(unwashed))	piece
Cover 10	Pillow made of 0% linen woven 6SM 180+-10%,, 20"	100% linen woven fabric GSM 180+- 10%, width= 124''(unwashed))	1.65 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(87)

Case No.04	M/s Fashion Accessories
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/240/AM-15/DES-V
Fixation of input output norms in	n respect of Annual Advance Authorisation No. 0510391118
dated 15.09.2014.	•

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details given by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Runner Cover made of 100% linen woven fabric GSM 290+-10%,, Size 14"X90"	Nos.	100% linen woven fabric GSM 290+-10%,, width= 64"(unwashed)	

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(88)

Case No.05 M/s Fashion Accessories			
NC 01/AM-16, dt. 09.04.2015 File No.01/84/171/241/AM-15/DES-V			
Fixation of input output norms in respect of Annual Advance Authorisation No. 0510369394			
dated 25.10.2013.	•		

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details furnished by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Flat Sheet made from 100% linen woven fabric GSM 175+-10%: size 110"X108"	53	100% linen woven fabric GSM 175+-10%, width 124" (unwashed)	10.22 Sq. meter per piece
2.	Fitted Sheet made from 100% linen woven fabric GSM 175+-10%: size	_	100% linen woven fabric GSM 175+-10%, width 124" (unwashed	10.99 Sq. meter per piece





	78"X80+16"			
3.	Fitted Sheet made from 100% linen woven fabric GSM 175+-10%: size 72"X84+16"	1 No.	100% linen woven fabric GSM 175+-10%, width 124" (unwashed	11.81 Sq. meter per piece
4.	Pillow Case made from 100% linen woven fabric GSM 175+-10%: size 20"X32"	1 No.	100% linen woven fabric GSM 175+-10%, width 124" (unwashed	1.24 Sq. meter per piece
5.	Pillow Case made from 100% linen woven fabric GSM 175+-10%: size 20"X40"	1 No.	100% linen woven fabric GSM 175+-10%, width 124" (unwashed	2.20 Sq. meter per piece

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.06	M/s Modelama Exports Ltd.
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/246/AM-15/DES-V
Fixation of input output norms in	n respect of Annual Advance Authorisation No. 0510281551
dated 14.01.2010.	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details given by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Jacket made of 60%	6200	60% Wool, 20%	
	Wool, 20% Polyester,20%	Nos.	Polyester,20% Polyamide	piece
	Polyamide woven fabric		woven fabric GSM 325+-	
	GSM 325+-10% with 100%		10% width= 59''	
	Polyester twill & satin		100% Polyester twill &	1.71 Sqm per
	woven lining fabric GSM		satin woven lining fabric	piece
	75& 86		GSM 75&86+-10%	-
			Zipper	Net to Net

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. (90)

Case No.07	M/s Indorama Synthetics (India) Ltd, Nagpur
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/189/AM-15/DES-V
Fixation of input output norms in	respect of Advance Authorisation No.5010002165 dated
14.11.2014.	•

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of D/o C&PC for their examination and comments. The case stands for re-listing on 07.05.2015.



(91)

Case No.08	M/s Surgeine Healthcare India Pvt. Ltd, New Delhi.			
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/204/AM-15/DES-V			
Fixation of norms against Annual Adv. Authorization No. 0510392875 dated 15.01.2015				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of D/o C&PC for their examination and comments. The case stands for re-listing on 07.05.2015.

(92)

Case No.09	M/s Surgeine Healthcare India Pvt. Ltd, New Delhi.
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/203/AM-15/DES-V
Fixation of norms against Annu	al Adv. Authorization No. 0510392528 dated 19 12 2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of D/o C&PC for their examination and comments. The case stands for re-listing on 07.05.2015.

(93)

Case No.10	M/s Micaply, Bhopal
NC 01/AM-16, dt. 09.04.2015	File No.01/84/50/394/AM-14/DES-V
Ratification of input output norr	ns in respect of Advance Authorization No. 1110027807
dated 16.12.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). A deficiency letter has been issued to the firm for seeking some information/documents vide letter dated 20.03.2015. It was decided to await the same and defer the case for re-listing on 07.05.2015.

(94)

Case No.11	M/s Chelsea Mills, Gurgaon
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/018/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No.
0510342264 dated 02.01.2013.	•

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details given by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed Per piece
1.	98 % cotton 2% Spandex		98 % cotton 2% Spandex	
	Chambray /denim girls long Short	Nos.	Chambray /denim fabric	sa. mtrs.



1

	(Style No. 968068		GSM 350±10%.	
			70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.30 sq. mtrs.
			Snap fasteners	1set
			Adjustable Elastic	1Mtr
			Heat Transfers	02 Set
2.	100% cotton Denim Girls Roll up flared emb long shorts (Style No	9216 Nos.	100% cotton Denim fabric GSM 365±10%.	1.10 sq. Mtrs.
	972246/956502/990702)		70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.30 sq. mtrs.
			Zip Fasteners	1 no
			Snap fasteners	1set
			Adjustable Elastic	1Mtr
			Security Sensor Tags	1 Set
3.	85 % cotton 15% Polyester denim girls long sleeves full length Dresses with belt (Style No. 978538	45,600 Nos.	85% cotton 15% Polyester denim fabric 287±10%.	2.87 sq. mtrs
			70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.40 sq. mtrs.
			Security Sensor Tags •	01 Set
4.	98 % cotton 2% Spandex girls Baggy Boot cut jeans(Style No. 119622)	15,990 Nos.	98 % cotton 2% Spandex Denim fabric GSM 350±10%.	2.20 sq. mtrs.
			70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.35 sq. mtrs.
			Snap fasteners	1 set
			Adjustable Elastic	1.05 Mtr
	-		Security Sensor Tags	01 Set
5.	100% cotton Denim printed infants & girls rollup shorts (Style No.979169)	2200 Nos.	100% cotton Denim printed fabric GSM 285±10%.	0.89 sq. mtrs.
,			70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.30 sq. mtrs.
			Snap fasteners	1 set
			Adjustable Elastic	0.95 Mtr





6.	84 % cotton 16% Polyester	40,500	84 % cotton 16% Polyester	1.48 sq.
	Denim infants & girls long		Denim fabric. GSM	mtrs.
	sleeves Moto shirt dresses (Style		203±10%.	
	No. 978551)		70% polyester 30%cotton	0.30 sq.
			dyed lining fabric GSM	mtrs.
			110 ±10%.	
			Security Sensor Tags	01 Set

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No12	M/s Chelsea Mills, New Delhi
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/066/AM-15/DES-V
Ratification of input output norr	ns in respect of Annual Advance Authorization No.
0510383092 dated 28 03 2014	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details given by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.	Export Product	Export	Import item	Quantity
No.		Quantity		allowed Per piece
1.	71% Cotton 27 % polyester/ 2% Spandex Denim coated dyed Girls Baggy Boot Cut	Nos.	71% Cotton 27 % polyester/ 2% Spandex Denim coated dyed fabric GSM 255±10%.	2.20 Sq. mtrs.
	jeans (Style No 988117/		Snap fasteners	1 + 2 set
	104636)		Elastic	1.05 mtrs.
			Security Sensor Tags	01 Set
2.	100% cotton Denim long men's shirt with pkts/flaps	4790 Nos.	100% cotton Denim fabric GSM 221±10%.	3.85 sq. Mtrs.
	(Style No. 414316)		Security Sensor Tags	01 Set
3.	100% cotton Denim big boys long jacket (Style No. 126205/192763	Nos.	100% cotton Denim fabric GSM 390+- 10%,	3.15 Sqm
			Snap fasteners	14 set
			Security Sensor Tags	01 Set
4.	100% cotton Denim Girls long dress(Style No. 138188/ 155812)	1810 Nos.	100% cotton Denim fabric GSM 323+- 10%,	1.80 sq. mtrs.
			100% cotton Dyed fabric GSM 250+- 10%,	1.00 sq. mtrs.
			Sequins	20 gms
			Security Sensor Tags	01 Set
5.	98% cotton 2% Spandex infants and girls jeans (Style No.163296/259241/178360)	5205 Nos.	98 % cotton 2% Spandex denim fabric GSM 340+-10%,	1.28 sq. mtrs.





			70% polyester 30% cotton dyed lining fabric GSM 110+-10%	0.30 sq. mtrs.
			Snap fasteners	1 set
			Rivets	1 Set
			Elastic	1 mtrs.
			Security Sensor Tags	01 Set
6.	98 % cotton 2% Spandex girls stretch denim jeans (125616/385086)	3220 Nos.	98 % cotton 2% Spandex stretch denim fabric GSM 340+- 10%,	2.20 sq. mtrs
	,		Snap fasteners	1 set
			70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.35 sq. mtrs.
			Security Sensor Tags	01 Set
7.	80% cotton, 18% Polyester, 2% spandex Denim Girls jeans (Style No. 125623/	3800 Nos.	80% cotton, 18% Polyester, 2% spandex Denim fabric GSM 295 ±10%.	2.28 sq. mtrs.
	251125 /196858/385095)		70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.35 sq. mtrs.
			Snap fasteners	1 set
			Security Sensor Tags	01 Set
8.	70% cotton, 28 % Polyester, 2% Spandex Denim Girls jeans (Style No. 536026)	3438 Nos.	70% Cotton 28 % polyester/ 2% Spandex Denim Fabric, GSM323+-10%	2.35 sq. mtrs
			70% polyester 30% cotton dyed fabric GSM 110+-10	0.35 sq. mtrs.
			Elastic	1 mtrs.
			Security Sensor Tags	01 Set
9.	100% cotton Denim long sleeve men's shirt (Style No.	3850 Nos.	100% cotton Denim fabric GSM 287±10%.	3.85 sq. mtrs.
	989314/144952)		Security Sensor Tags	01 Set
10.	85% cotton, 15% Polyester Denim girls long sleeves full length dress with belt (Style	2562 Nos.	85% cotton, 15% Polyester Denim fabric GSM 287±10%.	2.87 sq. mtrs
	No. 978538)		70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.40 sq. mtrs.
			Security Sensor Tags	01 Set

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.





Case No.13	M/s Chelsea Mills, Gurgaon
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/019/AM-15/DES-V
Fixation of input output norms i	n respect of Annual Advance Authorization No.
0510383092 dated 28.03.2014.	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details given by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed Per piece
1.	100% cotton Denim women's flared full sleeve long dress with	9510 Nos.	100% cotton Denim fabric GSM 295±10%.	3.86 sq. mtrs.
	pockets (StyleNo988944)		70% polyester 30%cotton dyed lining fabric GSM 110 ±10%.	0.30 sq. mtrs.
			Security Sensor Tags	01 Set
2.	100% cotton Denim infants 1 pc. Overall (Style No988468/985752)	10,695 Nos.	100% cotton Denim fabric GSM 289±10%	1.31 sq. Mtrs.
			Snap fasteners	7set
			Security Sensor Tags	01 Set
3.	98 % cotton 2% Spandex denim girls baggy boot cut jeans (Style	4950 Nos.	98 % cotton 2% Spandex denim fabric 305±10%	2.20 sq. mtrs.
	No. 983154/984508		Snap fasteners	01 set
			Elastic	1. mtrs.
	2		Security Sensor Tags	01 Set
4.	98 % cotton 2% Spandex Denim infants and girls Emb. Baggy	8452 Nos.	98 % cotton 2% Spandex Denim fabric GSM 340±10%.	1.28 sq. mtrs.
	Boot cut Jeans (Style No. 124454/169293/132090)		70% polyester 30%cotton dyed lining fabric GSM 110 ±10%	0.30 sq. mtrs.
			Rivets	2Set
			Elastic	1 mtrs.
			Security Sensor Tags	01 Set
5.	100% cotton Denim infants tiered skirt all with bib and brace with Diaper cover	6860 Nos.	100% cotton Denim fabric GSM 288±10%.	1.35 sq. mtrs.
			100%cotton dyed lining fabric GSM 80 ±10%	0.40 sq. mtrs.
	(StyleNo.544613/763426/957649)		Snap fasteners	1 set





6.	98 % cotton 2% Spandex Denim women's long jacket (926983/934929/962082)	 98 % cotton 2% Spandex Denim fabric GSM 340±10%.	2.20 sq. mtrs.
		Security Sensor Tags	01 Set

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions. (97)

Case No.14	M/s Chelsea Mills, New Delhi
NC 01/AM-16, dt. 09.04.2015	File No.01/84/171/067/AM-15/DES-V
Fixation of input output norms is	n respect of Annual Advance Authorization No.
0510389084 dated 25.06.2014.	*

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details given by the firm in this case. Accordingly, Committee after deliberations with the members presented in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed Per piece
1.	99 % cotton 1% Spandex Stretch denim ladies long dress (Style No.		99 % cotton 1% Spandex Stretch denim fabric GSM 407±10%.	2.98 sq. mtrs.
	140928/247595)		Security Sensor Tags	01 Set
2.	2. 100% cotton Denim infants flared dresses with Diaper cover (Style		100% cotton Denim dyed fabric GSM 155±10%. 100%cotton dyed lining	1.28 sq. Mtrs. 0.35 sq.
	No137800/107368)		fabric GSM 110 ±10%.	mtrs.
			Security Sensor Tags	01 Set
3.	100% cotton Denim girls long sleeve dress (Style No.		100% cotton Denim fabric GSM153±10%.	3.04 sq. mtrs.
	211192/155836)		Security Sensor Tags	01 Set
4.	100% cotton Denim girls long sleeve yoke long dress		100% cotton Denim fabric GSM 203±10%.	2.87 sq. mtrs.
	(Style No. 211161/155820)		Security Sensor Tags	01 Set
5.	100% cotton Denim dyed girls long flared dresses (Style No. 138189/155813)		100% cotton Denim fabric GSM 212±10%.	2.09 sq. mtrs.
			Security Sensor Tags	01 Set
6.	Girls popover long sleeve full		85 % cotton, 15% Polyester fabric. GSM 285±10%.	3.04 sq. mtrs.
	length dress with belt (Style No. 952413/978538)		Security Sensor Tags	01 Set
7.	100% cotton Denim printed		100% cotton Denim fabric GSM 170±10%.	3.56 sq. mtrs.





	classical worker men's shirt (Style No. 981950/220690)	chambray fabric s	0.40 sq. mtrs 01 Set
8. 100% cotton Denim girls long sleeve long ruffle shirt(Style No. 988335/105215)		2.18 sq. ntrs.	
		Security Sensor Tags	01 Set

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(98)

Case No.15	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 01/AM-16, dt. 09.04.2015	File No.01/84/50/038/AM-12/DES-V
Re-fixation of input output norms in respect of Advance Authorization No. 3510033418 dated	
05.04.2011.	

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the case is under examination of DC (MSME). As inforfmed by the representative of DC (MSME) a deficiency letter was issued to the firm on 05.09.2014 but no response received so far. It was decided to await the same and defer the case for re-listing on 07.05.2015.

Case No.16	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 01/AM-16, dt. 09.04.2015	File No.01/84/50/022/AM-12/DES-V
Ratification of input output norr	ns in respect of Advance Authorization No. 3510033691 dated
27.04.2011.	•

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 07.05.2015. (100)

Case No.17	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 01/AM-16, dt. 09.04.2015	File No.01/84/50/170/AM-14/DES-V
	ns in respect of Advance Authorization No. 3510041934
dated 22.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). It was decided to await the same and defer the case for re-listing on 07.05.2015.

